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PART-I-SECTION-1)
GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE

PUBLIC NOTICE NO. 170 (RE: 2008)/2004-2009
NEW DELHI: DATED: 08.04.2009

In exercise of the powers conferred under Paragraph 2.4 of the Foreign Trade Policy, 2004-09 and Paragraph 1.1 of the Handbook of Procedures (V I), the Director General of Foreign Trade hereby makes the following amendments/ additions/deletions/corrections in the Handbook of Procedures, V2, 2004-2009, as amended from time to time

2. In the statement of Standard Input Output Norms (SION) as contained in the Handbook of Procedures (V2), 2004-2009, as amended from time to time, addition/revision/amendments/corrections at appropriate places as mentioned in ANNEXURE "A" (Page-1) to this Public Notice are made.

This issues in public interest.

(R. S. Gujral)
DIRECTOR GENERAL OF FOREIGN TRADE
Ex- Officio Addl. Secretary to the Govt. of India

(Issued from F.No.01/82/171/00001/AM-08/DES-III)

Revision of SION A-3303 as under:-						
1	A-3573	Montelukast Sodium	1kg	1.	7-Chloroquinalidine	2.785 kg
				2.	Iso Phthalaldehyde	2.520 kg
				3.	Methyl-2-iodobenzoate	2.451 kg
				4.	Palladium (II) acetate	0.021 kg
				5.	(-)-Diisopino campheyl chloro borane (active) in heptane	3.258 kg
				6.	Methane Sulfonyl Chloride	0.474 kg
				7.	Cerium (III) chloride/Ceric chloride	1.19 kg
				8.	1-(Mercaptomethyl)- cyclopropaneacetic acid OR 1,1-cyclopropane dimethanol	0.600 kg 1.788 kg
				9.	n-butyl lithium (active)(15% in hexane)	2.666 kg
				10.	Diisopropyl ethylamine	0.56 kg
				11.	Acetone	3.10 kg
				12.	Acetonitrile	9.47 kg
				13.	Iso propyl ether	2.30 kg
				14.	Methanol	12.12 kg
				15.	Methylene Dichloride	26.06 kg
				16.	N-Heptane	7.74 kg
				17.	N-Hexane	19.55 kg
				18.	Tetrahydrofuran	7.34 kg
				19.	Toluene	14.17 kg

<u>Deletion</u>	
<u>1. A-2184</u>	<u>Deleted</u>